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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)SR.No.3721/9/HDB/2017
NAME OF THE PETITIONER	Betul Oil Limited
NAME OF THE RESPONDENT	Venkateshwara Hatcheries Private Limited
UNDER SECTION	9 of IBC, 2016

**Counsel for Applicant/Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

None appears and objections also not complied with. Post the case on 27.10.2017 for dismissal.

*Sd/-*  
**Member (Technical)**

*[Signature]*  
**Member (Judicial)**